the Fourth Plan would be higher than at present.

Written Answers

PRODUCTION OF COTTON IN THE COUNTRY

859. SHRI CHITTA BASU: SHRI PRANAB KUMAR MU-KHERJEE:

Will the Minister of FOREIGN TRADE/ विदेश व्यापार मंत्री be pleased to state :

- (a) the quantum of cotton produced and imported during the current year;
- (b) the cotton requirements of the country
- (c) the foreign exchange needed for the import of cotton; and
- (d) the amount allocated for the improvement of cotton cultivation during the Fourth Five Year Plan?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE/fa^T च्यापार मंत्रालय में उप-मंत्री (SHRI A. C. GEORGE):

- (a) Cotton Produced 5150 lakh bales Cotton to be imported: 1055 lakh bales
- (b) Around 68 lakh bales.
- (c) Rs. 130 crores.
- (d) Central Government has allocated Rs. 5-10 crores.

JUTE CORPORATION

860. SHRI **PRANAB KUMAR** MUKHERJEE: Will the Minister of FOREIGN TRADE/विदेश व्यापार be pleased to state:

- (a) whether jute Corporation of India has started functioning recently; and
 - (b) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE/fa**T व्यापार मंत्रालय में उप-मंत्री (SHRI A. C. GEORGE): (a) The Jute Corporation has been registered at Calcutta on the 2nd April, 1971. It has not yet started functioning.

(b) Does not arise.

IMPORT OF COTTON

68

861. SHRI K.L.N. PRASAD: SHRI DEVDATT PURI:

Will the Minister of FOREIGN TRADE विदेश व्यापार मंत्री be pleased to state:

- (a) whether it is a fact that Government have received the report of the Texlile Development Council in which it is staled that India will have to import about Rs. 230 crores worth of cotton and man-made fibre yarn this year;
- (b) if so, the reaction of Government thereto; and
- (c) what are the other features of the report?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE/fat?T व्यापार मंत्रालय में उप-मंत्री (SHRI A. C. GEORGE): (a) to (c) Government is not aware of the existence of any such body, official or non-Official. Nor has any such report been received.

RECOMMENDATIONS OF THE BHABHA COM-MITTEE ON ELECTRONICS

- 862. SHRI KRISHAN KANT: SHRI ARJUN ARORA:
 - DR. SALIG RAM: SHRI R. P. S1NHA:

Will the PRIME MINISTER/SOT* *T?ft be pleased to state:

- (a) the progress made in the implementation of the recommendations of the Bhabha Committee on Electronics;
- (b) whether Government propose to prepare a new plan for electronics and if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF ELECTRONICS/ इलॅक्ट्रानिक्स विभाग में राज्य मंत्री (SHRI K. C. PANT): (a) and (b) The Bhabha Committee report was submitted in 1966; recommendations were accepted

69

Realising the need for faster development of electronics in the country, so as to achieve selfreliance and self-sufficiency in the shortest possible manner, Government have set up the Electronics Commission with full executive and financial powers. The Commission will review the entire field of electronics with regard to research, development and industrial operations, formulate policy in this field and direct the implementation of all measures both promotional and regulatory, on sound technical and economic principles.

The Electronics Commission, in accordance with its above mandate is undertaking 'he preparation of a new programme for development of electronics in all its aspects.

VIEWS OF FICCI ON STATE TRADING

863. SHRI K.L..N. PRASAD: Will the of FOREIGN TRADE/fa^T Minister be pleased to state whether it is a DADRA AND NAGAR HAVELI EMPLOYEES fact that the Federation of Indian Chamber of Commerce and Industry at its annual session held 865. SHRI SUNDAR MANI PATEL: SHRI on April 10, 1971, urged the Government to re- LOKANATH MISRA: assess the social cost and social benefit of state trading; and if so, the reaction of Government be pleased to state: thereto?

THE DEPUTY MINISTER IN THE OF **FOREIGN** MINISTRY TRADE/f^I व्यापार मंत्रालय में उप-मंत्री (SHRI A. C. GEOR-GE): Government have seen a resolution of the Federation on the lines indicated by the Hon'ble Member. The policy of increasing progressively the role of State Agencies in

the import-export trade of the country was adopted after careful evaluation of the social costs and social benefits of State I Trading and Government do not see any need to reconsider the

to Questions

CONVERSION OF DELHI TRANSPORT LNDI R-TAKING INTO ROAD TRANSPORT CORPOKATI ON

864. SHRI R. P. KHAITAN: Will the Minister of HOME AFFAIRS "TC mi be pleased to state:

- (a) whether there is any proposal under Government's consideration to convert the Delhi Transport Undertaking into a Road Transport Corporation; and
- (b) if so, the details thereof and the time by when the proposal is likely to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS' 118 4 at 114 4

(SHRI K.C. PANT): (a) and (b) The question of the future set up of Delhi in connection with the recommendation of the A.R.C. is under detailed examination of the Government. The future shape of the Delhi Transport Undertaking along with other statutory undertakings is also a matter under examination in that connection. It will take some time to finalise.the details. It is not possible to indicate the time by which (lie implementation process will start.

Will the Minister of HOME AFFAIR HJi *15ft

- (a) whether it is a fact that the ex-Portuguese employees of Dadra and Nagar Have li who were transferred to Goa after liberation have been paid revised Portuguese scales of pay from 1956 whereas their counterparts in Dadra and Nagar Haveli have been paid the revised scales only from 1969; and
- (b) if so, what are the reasons for this discrimination?